

tured by the Public Sector Undertakings and Private Companies in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): The Manufacturers supplying plant and equipment for power generation have quality control programmes and have been urged to improve their quality assurances. In addition the project authorities are expected to have an effective quality audit programme of their own encompassing the manufacture, erection and commissioning of the plant and equipment being supplied to them. Proper contracts between buyers and sellers specifying the quality assurance programme and performance tests at specified times is expected to ensure quality control on power generation equipment.

Coal supply for new power generation programme

815. SHRI LADLI MOHAN NIGAM: Will the Minister of ENERGY AND COAL be pleased to state what steps are being taken by Government to ensure that coal supplies for the new power generation programmes are adequate?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): The demand of coal for power stations including new thermal stations is reviewed together with the coal production programme at regular intervals by the Standing Linkage Committee which contains representatives of the Department of Coal, Department of Power, Planning Commission, Railways and other concerned Departments. New mines are being opened and existing mines reorganised to step up production to meet the demand of the lower sector including new power stations

Waiting list for gas connection with Khera Gas Service, Delhi

816. SHRI PRASENJIT BARMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total number of persons who have registered their names with M/s. Khera Gas Service, Roshanara Road, Subzi Mandi, Delhi so far, for the supply of cooking gas since 1975;

(b) how many out of them have so far been supplied gas connections;

(c) how many are still on the waiting list; and

(d) by when these persons are likely to get the gas connections?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) Registration with M/s. Khera Gas Service, Roshanara Road, Sabzi Mandi, Delhi, started only from 1-1-1977. The number of persons registered and wait-listed as on 31-3-80 with the agency are 9029. No gas connections have been released by the agency to these wait-listed persons.

(d) In view of the limited availability of Liquefied Petroleum Gas, it may not be possible to provide new connections in any significant scale in the current year. New connections are expected to be provided from the beginning of 1981 with the commissioning of facilities for extraction of Liquefied Petroleum Gas from Bombay High Associated Gas.

Rehabilitation of refugees from erstwhile East Pakistan

817. SHRI KALYAN ROY:
SHRI BHOLA PRASAD:
SHRIMATI PRATIMA
BOSE:

Will the Minister of SUPPLY AND REHABILITATION be pleased to refer to the answer to Starred Question 361

given in the Rajya Sabha on the 3rd August, 1977 and state:

(a) the details of places where 59,534 refugee families from erst while East Pakistan have been settled;

(b) what is the progress, of resettlement and rehabilitation of 15,520 families between the year 1977 and middle of 1980;

(c) what is the position of 3,923 families who are on permanent liability list; and

(d) the approximate time within which all the refugees from East Pakistan are expected to be rehabilitated?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) The record of settlement of new migrant families from former East Pakistan is maintained State-wise. The names of the States in which 59,534 families were settled have been indicated in reply to part (a) of Question 361 answered on 3rd August, 1977.

(b) Presumably, the reference is to 12,520 families who were still in camps at that time (and not 15,520). 4832 families out of that number have been settled during the period 1-4-1977 to 31-5-1980.

(c) The present number of Permanent Liability families is 3115, who will become rehabilitable as soon as the eldest male child in each family attains the age of 16 years.

(d) All the remaining new migrant families now in Karmi Shibirs are expected to be rehabilitated during the next two to three years, while the Permanent Liability families will be rehabilitated as and when due.

Advertisement expenses borne by coal Companies

818. SHRI KALYAN ROY:
SHRI BHOLA PRASAD:
SHRIMATI PRATIMA BOSK:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government's attention has been drawn to the news "When the E.C.L.'s Public Relations Department will be free from Saturn" appearing in page 4 of the Weekly Coalfield Times, a Bengali paper, dated the 9th June, 1980;

(b) if so what are the details of the news and what action Government propose to take in the matter;

(c) what is the total amount of money spent by E.C.L. and Coal India and other Coal Companies on advertisements in the last five years year-wise and company-wise;

(d) how many of these advertisements were published in national dailies and weeklies, both English and Vernacular—year-wise and company-wise; and

(e) whether they have been advertised through Directorate of Advertising and Visual Publicity; if not what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (e) The information is being collected and will be laid on the Table of the House.

Small newspapers' fictitious circulation figures

819. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that many small newspapers fictitiously inflate their circulation figures in order to qualify for Government advertisement and for excessive newsprint quota;